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Title: Papers laid on the table of the House by members/Ministers.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): I beg to lay on the Table:-

(1) A copy of the Proclamation (Hindi and English versions) dated 20<sup>th</sup> November, 2007 issued by the President under clause (1) of article 356 of the Constitution in relation to the State of Karnataka published in Notification No. G.S.R. 723 (E) in Gazette of India dated the 20<sup>th</sup> November, 2007 under article 356 (3) of the Constitution.

(Placed in Library, See No. LT 7226/07)

(2) A copy of the Order (Hindi and English versions) dated 20<sup>th</sup> November, 2007 made by the President in pursuance of sub-clause (i) of clause (c) of the above Proclamation published in Notification No. G.S.R. 724 (E) in Gazette of India dated the 20<sup>th</sup> November, 2007.

(Placed in Library, See No. LT 7227/07)

(3) A copy of the Report (Hindi and English versions) of the Governor of Karnataka dated the 19<sup>th</sup> November, 2007 to the President.

(Placed in Library, See No. LT 7228/07)

MR. SPEAKER: Matters under Rule 377 listed for the day are treated as laid on the Table of the House.